## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER

: CP/189/CAA/2017

NAME OF THE TRANSFEROR 1

: NK TELE SYSTEMS LTD

NAME OF THE TRANSFEROR 2

: NSM HOLDING PVT LTD

NAME OF THE TRANSFEREE

: T.V. SUNDRAM IYENGAR & SONS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

VIKRAM PJAIN 1.

SHRUTI KRISHNAN FOR TK Bhaskan

**ORDER** 

Heard the counsel for the applicant. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

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